

## File No. 10/03/2021-NCLT NATIONAL COMPANY LAW TRIBUNAL

6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: 27<sup>th</sup> March 2021

## ORDER

There shall be Special Bench at New Delhi from 30.3.2021 to 1.4.2021 to attend matters listed before Hon'ble Dr. Deepti Mukesh, Member (Judicial) and Hon'ble Ms. Sumita Purkayastha, Member (Technical). Hon'ble Dr. Deepti Mukesh, Member (Judicial) is on leave. The Special Bench shall comprise of:

## Special Bench at NCLT, New Delhi- Court No. IV

- 1. Dr. P.S.N Prasad, Member (Judicial)
- 2. Ms. Sumita Purkayastha, Member (Technical)

Hon'ble Dr. P.S.N Prasad, Member (Judicial) shall first take up the matters of their own Division Bench (Court No. VI) and then attend the matters of Special Bench (Court no. IV).

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 23.2.2021 from 30.3.2021 to 1.4.2021 only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

## Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati /Hyderabad/Jaipur/ Cuttack/ Kochi/Amaravati/Indore.
- 4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 5. NCLT web site/ Notice Board.
- 6. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 10. All Bar Councils.